

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

CIVIL MISC. CONTEMPT PETITION NO. 149 OF 2003

IN

ORIGINAL APPLICATION NO.1538 OF 2001

ALLAHABAD, THIS THE 2nd DAY OF SEPTEMBER, 2004

HON'BLE MRS. MEERA CHHIBBER, MEMBER(J)
HON'BLE MRS. ROLI SRIVASTAVA, MEMBER(A)

Uma Charan s/o Late Shri Shiv Charan,
r/o village Mahjudawa, Post Deoli,
District-Allahabad.

.....Applicant

(BY Advocate : D.K. Pandey)

V E R S U S

Shri Ved Prakash Shahi,
The Commandant Central Ordnance Depot,
C.O.D. Chheoki, Naini, Allahabad.

.....Respondent

(By Advocate : Shri Rajiv Sharma)

O R D E R

By Hon'ble Mrs. Meera Chhibber, J.M.

This contempt petition was filed alleging disobedience of the order dated 03.04.2003 passed in O.A. No.1538/01 whereby respondents were directed to give appointment to the applicant on the post of Store Keeper with effect from the same date when others have been given appointment. It was further clarified that he would however, be entitled to the proforma fixation of pay from the retrospective date.

2. Today when the matter was called out, counsel for the applicant submitted that orders have already been complied with by the respondents.



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3. In view of the statement made by the counsel for the applicant, this contempt petition is dismissed. No notice issued to the respondent is discharged.


Member (A)


Member (J)

shukla/-